

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/48/9/AMR/2022		9 of IBC	Microcare Computers Private Limited Vs. Verticross India Private Limited

ORDER

Present: Ms. Sujith Jaiswal, Proxy Counsel for the OC

Ms. Sarvani Desiraju, Ld. Counsel for the CD

Physical copy of written submissions of the OC not filed in e-portal and written submissions of the CD not filed. For filing Physical copy of the written submissions of the OC in e-portal and written submissions of the CD, list the matter on 07.08.2024.



SANJAY PURI
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ
MEMBER (JUDICIAL)